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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday,6th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]**BEFORE:****JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH****COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4189/2016	SMTI NIRU SAIKIA Versus THE STATE OF ASSAM AND 12 ORS	MR. M K BORAH MS.S DAS MRM HAZARIKA	GA, ASSAM
2	WP(C)/2288/2018	LILEN BURHAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A L MANDAL	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
3	WP(C)/2951/2018	M/S PANCHDEEP CONSTRUCTIONS LTD. Versus NATIONAL BUILDINGS CONSTRUCTION CORPORATION (INDIA) LTD. AND 3 ORS.	MR. S BANIK MR. B SHARMA MR H DAS MR G J TALUKDAR MR. D K NATH	MS. J R THAKUR MR H MEDHI SC, NIA MR. A THAKUR (R- 1 & 2)
4	WP(C)/339/2020	SALEHA KHATOON Versus NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MR. A J SAIKIA (R-2) MR. S. PEGU (R-2) MRS. P M DUTTA
5	WP(C)/1923/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
6	WITH WP(C)/2130/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
7	WITH WP(C)/2381/2021	ANURADHA SAIKIA AND ANR Versus PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND ANR	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
8	WP(C)/4894/2024	POMPI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN	SC, HIGHER EDU
9	WP(C)/5906/2024	HRIDAY KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
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20)	MR. A THAKUR	06-01-2025	To	10-01-2025
21)	MS. J R THAKUR	06-01-2025	To	10-01-2025



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2225/2018	DINESH BHUYAN Versus THE STATE OF ASSAM AND 15 ORS	MR. K GOSWAMI MS. A NEOG MR. A SANDILYA	SC, WATER RESOURCE
2	WP(C)/5104/2018	HEMANTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR. A DEKA MR. B K DAS MR. N DAS MR H P GUWALA	GA, ASSAM MR P S DEKA SC, REVENUE
3	WP(C)/6457/2018	BUBUL BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P HAZARIKA MR. A RAJKHOWA	GA, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2593/2018	HILLAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. B CHOUDHURY MR S K SARKAR	GA, ASSAM SC, HEALTH
2	WP(C)/2936/2018	BIBEKA NANDA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	DR. B AHMED SC, CO OP MS U DAS, R-5
3	WP(C)/4628/2019	ATOWAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B RAHMAN	SC, PNRD
4	WP(C)/7696/2019	UDAY SHANKAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	GA, ASSAM
5	WP(C)/3967/2023	MAJIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
6	WP(C)/6270/2023	MEHER ALI Versus THE STATE OF ASSAM AND 12 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, P AND R.D. GA, ASSAM
7	WP(C)/7240/2023 CAVT. NO.13992/023,	MEMBER NO. 638 SL NO. 539 NURUL ALAM LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR M J QUADIR FOR CAVEATOR

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